

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No. 216- IA/626(AHM) 2024 in  
IA/76(AHM) 2021  
In  
CP(IB) 135 of 2018

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Rottex Mercantile Pvt Ltd  
V/s  
Varad Lifescience Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 10/05/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

**IA/626(AHM) 2024 in IA/76(AHM) 2021**

None appears on behalf of the applicant.

Re-list on 21.06.2024.

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**